

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2707

ANSWERED ON:21.08.2006

FUNCTIONING OF DCIC

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Rao;Yadav Shri Kailash Nath Singh

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has set up District Consumer Information Centres (DCIC) in all the States;
- (b) if so, the details thereof, State-wise;
- (c) the period of its operation alongwith the amount spent and consumers benefited therefrom;
- (d) whether the Government has since decided to discontinue the scheme; and
- (e) if so, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) & (b): 103 District Consumer Information Centres have been set up in 24 States/U.Ts. Statement giving the details of these centres is enclosed as Annexure.

(c) : The scheme for Setting up DCIC was launched in the year 2000 and was discontinued in 2004. The total amount spent on the Scheme so far is Rs.3,82,75,000/. The main functions of DCIC are to disseminate information on consumer protection not only to direct users but to all local bodies and institutions, act as watchdogs for consumers, facilitate filing of complaints, liaise with the District Weights and Measures authorities and to raise consumers awareness.

(d) & (e): An Evaluation of the DCIC scheme was carried out in 2004 in order to assess its impact. The decision to close the scheme was taken on the basis of this Evaluation Report.